Annexure-5

Name of the corporate debtor: DREAMLAND REALTOS PVT LTD; Date of commencement of liquidation: 10.10.2018; List of stakeholders as on: 31.03.2021

List of operational creditors (Government Dues)

SI.	, e		T			T	
Det	epartment						500
Details of Claimant	Government						
ant	Department Government Identification Date Nature Amount Nature Amount Whether In total Claim dues, of claimed of claimed claim lien or attachment amount attachment amount attachment emoved? of claims wet off needing (Yes/No) admitted set off						
Details rec	Date of receipt						1
Details of claim received	Amount claimed		0				
	tAmount Nature Amount of claim of covered admitted claim lien or attachn		0				The second second
Deta	Nature of claim		0		1		
Details of claim admitted	Amount Amount Nature Amount Whet claimed of claim of covered by lien / admitted claim lien or attachment remoint (Yes/	recodern	0			19/00 19/10 The	
admitted	Amount Whether % snare covered by lien / in total lien or attachment amount attachment removed? of claims nending (Yes/No) admitted		0				
8/ 1	% share in total amount of claims admitted		-			-	
Amount of	claim	0	200				William Street
of any mutual	dues, that may be set off	0					
of any of claim claim		0					
of of any of claim claim if any	verification	0	200 4 K See				
if any				-			-

Annexure-6

Name of the corporate debtor: DREAMLAND REALTOS PVT LTD; Date of commencement of liquidation: 10.10.2018; List of stakeholders as on: 31.03.2021

List of operational creditors (other than Workmen, Employees and Government Dues)

0 0	SI. Name of Identification	List of operational creditors (other than Workmen, Employees and Governme Details of claim Details of claim admitted Date of Amount Amount Amount Conting	List of operational creditors (other than Workmen, Employees and Government Dues) Amount of Claim The claim admitted claim admitted contingent of any The con	Details of claim a Details of claim a Uure Amount covered by lien / lien or attachment remov	Details of claim admitted Details of claim admitted Amount Whether covered by lien / attachment by attachment by guarantee of claims attachment removed? guarantee of claims	tted Amount in total covered amount guarantee of claim	% share in total amount of claims	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount A of claim crejected	Amount of Amount Amount Amount of Remarks, contingent of any claim under if any claim dues, that may be set off	(Amount in ₹) Remarks, rif any
			¥	pending disposal	(Yes/No)	guarantee	admitted		set off			
			0	0	0	0	0	0	0		ľ	
	0 0	-	•									
				+								

